

Item No.4



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.473/2021
(SWP No.2358/2011)

Tuesday, this the 23rd day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Nisara begum
Aged 36 years,
W/o Bashir Ahmad Tantray
R/o Mugal Kupwara,
(Mr. M. A. Beigh, Advocate)

.. Applicant

Versus

1. State of J & K through
Commissioner/Secretary to Welfare
Department, Civil Sectt.
Srinagar/Jammu.
2. Director Social Welfare Department,
Kashmir Srinagar.
3. District Programme Officer,
ICDS, Kupwara
4. Child Development Project Officer,
ICDS, Kupwara.

... Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

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ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:



The T.A. is referable to an SWP (T.A. No.473/2021) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 23, 2021
/pj/sunil/vb/ankit/